

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2019 &
IA NO. 1197 OF 2019**

Dated : 8th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Rajasthan Rajya Vidyut Prasaran Nigam Limited ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Shubham Arya
Ms. Poorva Saigal

ORDER

Issue notice to Respondents on the main appeal as well as on the stay application, returnable on 03.10.2019. Dasti, in addition, is permitted.

List the matter on **03.10.2019**. In the meantime, pleadings may be completed.

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkj